

R.O.C.No.44933-A/2018-B2



DISTRICT JUDGES
TRANSFER & POSTINGS

NOTIFICATION No. 25 / 2021

The Hon'ble The Chief Justice is pleased to make the following appointments in the Madras High Court :

I

The Government in G.O.(Ms).No.636, Home (Courts-I) Department, dated 28.06.2018, have issued orders sanctioning **one post of Additional Registrar (Inspection) in the cadre of District Judge (Entry Level)** along with one post of Registrar (Inspection) in the cadre of District Judge (Supre time scale) in the High Court of Madras :

Thiru. S.Abdul Malik, District Judge (Entry Level), functioning as Additional District Judge, Pudukkottai, is transferred and posted on Other Duty as Additional Registrar (Inspection), High Court of Madras, Chennai, in the said newly sanctioned post.

II

Tmt.S.Mohanakumari, District Judge of Puducherry Judicial Service, functioning as II Additional Principal Judge, Family Court, Chennai, is transferred and posted on Other Duty as Chief Editor, Tamil Law Journal, High Court of Madras, Chennai, in the existing vacancy.

**HIGH COURT OF MADRAS,
CHENNAI,
DATED : 12.02.2021.**

**Sd/- C.Kumarappan,
REGISTRAR GENERAL**

(Signature)
(50)